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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.388/BB/2018	For admission	Sec 252(3)	M/s Dorris Technologies Pvt Ltd	V Sreedharan PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

07. DEVIKA SATHYANARAYANA  
9620698482.

Dorris Technologies  
Pvt. Ltd.

*K. Kalathur*

**ORDER**

Heard Ms. Devika Sathyanarayana, Learned PCS for the Petitioner. Admit.

Issue notice to ROC. Petitioner is directed to collect notice from the Registry and serve on ROC and file proof of service.

ROC to submit reply within three weeks.

Post the case on 30.07.2018 for final hearing.

*A. V.*  
Member (T)

*V. S.*  
Member (J)